

Bargi Dam Project

729. SHRI DADA BABURAO PARANJPE : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Jabalpur, Madhya Pradesh is not getting water from the Bargi Dam Project;

(b) whether it is necessary to make water available to Jabalpur for irrigation from the Bargi Dam;

(c) if so, whether construction of canal from the Bargi Dam is under the consideration of the Government for the benefit of farmers; and

(d) if so, the details thereof and the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) The Bargi Dam Project envisages providing an annual irrigation of 2,19,000 hectares in Jabalpur and Narsinghpur districts and drinking water of 54 Million cubic Metre to Jabalpur town and generation of 105 MW power.

In addition, the State Government is executing a Scheme known as Bargi diversion Project which envisages construction of a canal from Right Bank of existing Bargi Reservoir to provide additional irrigation to 2,45,000 hectares of land in the districts of Jabalpur, Satna and Rewa.

The Bargi Dam project is scheduled to be completed in 2001-02 and Bargi Diversion Project by 2013-14.

[English]

Central Water Commission

730. SHRI MEHBOOB ZAHEDI :
SHRI HARADHAN ROY :

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a large number of Seasonal Staff is working in Damodar Division of Central Water Commission at Asansol for the last 15 years with a service period of 4½ months in a year;

(b) if so, the number of such seasonal staff;

(c) whether it is also a fact that in the absence of their absorptions, most of the staff would be crossing their age bar;

(d) if so, whether the Government have taken any decision to absorb them as regular employees; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) and (b) A total of 98 persons are employed as Seasonal Khalasis in the workcharged establishment of Central Water Commission in the Damodar Division at Asansol every year during monsoon season. Their period of engagement varies according to the duration of the monsoon.

(c) to (e) A Scheme for grant of temporary status and regularisation of Seasonal Khalasis in the workcharged establishment of the Central Water Commission has been issued which has come into force with effect from 1.6.1997. Seasonal Khalasis who are in employment on the workcharged establishment of the Central Water Commission on the date of commencement of the Scheme and who continued to be so employed and have rendered a minimum of 120 days of continuous service or such persons who were engaged any time during preceding one year and have rendered a minimum 120 days continuous service in that year are eligible for absorption/regularisation in the workcharged establishment of the Central Water Commission, depending on the availability of vacancy, subject to the provisions of the Scheme and to their satisfying the conditions prescribed in the recruitment guidelines and being adjudged fit by the competent selection committee and in their turn as per their seniority maintained under the respective circle/field office. Such seasonal Khalasis are also allowed age relaxation to the extent of continuous service rendered by them as seasonal Khalasis for the purpose of regularisation.

Conversion of Road Into National Highway in Karnataka

731. SHRI RAJA RANGAPPA NAIK : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to convert the road between Srirangapatnam to Bidar in Karnataka into National Highways;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

(c) Due to resource crunch, the proposal could not be acceded to.

[*Translation*]

Defence Production Units

732. SHRI RAMENDRA KUMAR : Will the Minister of DEFENCE be pleased to state:

(a) the details of the units engaged in defence production, State-wise;

(b) whether some such new units are proposed to be established during the Ninth Five Year Plan period; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) A Statement is attached.

(b) and (c) There is no proposal at present to set-up any new defence production unit in the country.

Statement

State-wise Details of the Defence Production Units

Sl. No.	Name of the State	Name of Unit(s)	Location
1	2	3	4
I.	Andhra Pradesh	1. Ordnance Factory Project	Medak
		2. Bharat Dynamics Ltd.	Hyderabad
		3. Bharat Electronics Ltd.	Machlipatnam
		4. Bharat Electronics Ltd.	Hyderabad
		5. Bharat Dynamics Ltd.	Bhanur (Medak Distt.)
		6. Mishra Dhatu Nigam Ltd.	Hyderabad
		7. Hindustan Aeronautics Ltd.	Hyderabad
II.	Bihar	1. Garden Reach Shipbuilders Engineers Ltd.	Ranchi
III.	Goa	1. Goa Shipyard Ltd.	Vasco-da-Gama
IV.	Haryana	1. Bharat Electronics Ltd.	Panchakula
V.	Karnataka	1. Mazagon Dock Ltd.	Mangalore
		2. Hindustan Aeronautics Ltd.	Bangalore
		3. Bharat Electronics Ltd.	Bangalore
		4. Bharat Earth Movers Ltd.	Bangalore
		5. Bharat Earth Movers Ltd.	Mysore
		6. Bharat Earth Movers Ltd.	Kolar Gold Field.